

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 41/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 06th September , 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Mahaveer Impex, 85/87, 5 th Kumbharwada Lane, Near Alankar Cinema, Mumbai-400004 and 7 others.	F. No. DRI/MZU/F/Int-95 (viii)/2015(MI) dated 25.05.2018.	Joint/Additional Commissioner of Customs (Import-I), New Custom House, Ballard Estate, Mumbai. Joint/Additional Commissioner of Customs (Import), Nhava Sheva-III, Jawaharlal Nehru Custom House, Raigad.	Joint/Additional Commissioner of Customs (Import), Nhava Sheva-III, Jawaharlal Nehru Custom House, Raigad.
2.	M/s Mayur Uniquoters Ltd., Village-Jatipura, Jaipur Sikar Road, Jaipur, Rajasthan-303704.	F. No. DRI/KZU/CF/Enq-30 (Int-09)/2019 dated 21.08.2019.	Commissioner of Customs, NCR Building, Statue Circle, Jaipur. Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House,	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

			Raigad.	
3.	M/s Neptune Exim, C-102, Midas Enclave, Dadiseth Agari Lane, Malad (West), Mumbai-400064 and 9 others.	F. No. DRI/HQ- CI/50D/Int-23/ 2018 dated 26.08.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Import), Mumbai Air Cargo, Mumbai.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.

[F. No. DRI/HQ-CI/50D/CAA-34/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI- Kolkata and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*
4. Deputy Director (CI), 'A-Cell', DRI-Hqrs., New Delhi with the request to inform all the noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*